GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3354 ANSWERED ON:01.08.2014 MALNUTRITION Ram Mohan Naidu Shri Kinjarapu

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the supplementary nutrition programme implemented by the Government aims to combat the problems of malnutrition in the country by providing dietary supplements to children, pregnant women and lactating mothers and if so, the details thereof;
- (b) whether the cases of irregularities/corruption on part of the suppliers under the said programme have come to the notice of the Government during each of the last three years and the current year;
- (c) If so, the details thereof; and
- (d) the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) The Supplementary Nutrition is one of the Services provided under the Integrated Child Development Services (ICDS) Scheme which is primarily designed to bridge the gap between the Recommended Dietary Allowance (RDA) and the Average Daily Intake (ADI). Supplementary Nutrition is given to the children (6 months- 6 years) and pregnant women & lactating mothers under the ICDS Scheme.

The details of SNP provided to different category of beneficiaries as per the norms issued on 24-02-2009 is as under:-

```
SI. Category Type of food
1. Children (0-6 months) Exclusive Breast
   feeding for first
    6 months of life.
2. Children (6-36 months) Take Home Ration
   containing 500
   calorie of energy
    and 12-15 Gms. of
   protein in the form
    that is palatable
    to the child. It
    could be given in
    the form of micro-
   nutrient fortified
    food and/or energy
   dense food.
3. Severely malnourished Food supplement of800
 children (6-36 months) calories of energy and
    20-25 Gms. Protein in
    the form of Micronutrient
    Fortified Food and / or
    Energy - dense Food as
    Take Home Ration.
4. Children (3-6 years) Food supplement of 500
    calories of energy and
    12-15 Gms. protein per
    child per day. Morning
    snack in the form of
    milk / banana / seasonal
    fruits etc. and Hot
   Cooked Meal.
5. Severely malnourished Additional 300 calories
 children (3-6 years) of energy and 8-10 Gms.
    of protein (in addition
```

to 500 calories of energy ad 12-15 Gms. of protein given at AWC) in the form of micro, nutrien fortified food and/or energy dense food.

6. Pregnant women and Take Home Ration as Nursing mothers food supplement of 600 calories of energy and 18-20 Gms. of protein per beneficiary per day in the form of micronutrient fortified food and / or energy dense food.

(b) to (d); During the last three years and the current year, 38 compfaints regarding irregularities / corruption in supply of Supplementary Nutrition were received pertaining to the States / UTs of Assam, (2012 - 1), Bihar (2011 - 1, 2012 - 1, 2013 - 1), Chhatisgarh (2012 - 1), Delhi (2011 - 1, 2012-1, 2013 - 1), Haryana (2011 - 1), Jharkhand (2011 - 1, 2012 - 1), Maharashtra (2012 - 1, 2013 - 1, 2014 - 1), Madhya Pradesh (2012 - 1), Manipur (2013 - 1), Odisha (2011 - 3, 2013 - 1), Rajasthan (2011 - 1, 2012 - 4) and Uttar Pradesh (2011 - 2, 2012 - 7, 2013 - 1, 2014 - 3). Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States / UTs across the county. The responsibility for implementation of ICDS Scheme including providing Supplementary Nutrition and Management thereof rests with States / UTs, The complaints received in respect of irregularities / corruption in implementation of ICDS Scheme and in providing SNP are forwarded to concerned States / UTs for taking appropriate action. Reports on complaints which are serious in nature are sought from State government / UT Administration.

The Government of India has introduced a five tier monitoring and supervision mechanism for better implementation of iCDS Scheme. The District level monitoring and review committee is inter-alia responsible for regularity in supply and quality of supplementary nutrition in Anganwadi Centres.

Strengthening and Restructuring of ICDS, approved by Government of India in September 2012, is also a step in this direction wherein programmatic, institutional and management gaps have been addressed for better implementation of ICDS Scheme during the 12ltl Five Year Plan.